

PAPERS UNDER COIR INDUSTRY ACT AND ANNUAL REPORT ETC. OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 19 of the Coir Industry Act, 1953:—

(i) Annual Report for the year 1975-76 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(ii) Half-yearly Report for the period from 1st April, 1976 to 30th September, 1976 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above report. [Placed in Library. See No. LT-1202/77].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi Village Industries Commission, Bombay for the year 1975-76 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956 along with the Statistical Statement.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above report [Placed in Library. See No. LT-1203/77].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on

the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The Indian Police Service (Appointment by Promotion) Third Amendment Regulations, 1977, published in Notification No. G.S.R. 1394 in Gazette of India dated the 22nd October, 1977.

(2) The Indian Forest Service (Appointment by Promotion) Second Amendment Regulations, 1977, published in Notification No. G.S.R. 1395 in Gazette of India dated the 22nd October, 1977.

(3) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulation 1977, published in Notification No. G.S.R. 1534 in Gazette of India dated the 12th November, 1977.

(4) The Indian Police Service (Pay) Fifth Amendment Rules, 1977, published in Notification No. G.S.R. 1537 in Gazette of India dated the 12th November, 1977.

(5) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulation 1977, published in Notification No. G.S.R. 1536 in Gazette of India dated the 12th November, 1977.

(6) The Indian Police Service (Pay) Sixth Amendment Rules, 1977, published in Notification No. G.S.R. 1537 in Gazette of India dated the 12th November, 1977.

(7) The Indian Administrative Service (Fixation of Cadre Strength) Sixteenth Amendment Regulations, 1977, published in Notification No. G.S.R. 1538 in Gazette of India dated the 12th November, 1977. [Placed in Library. See No. LT-1204/77].